

(a) whether the chain snatching cases are on the increase in the Capital;

(b) if so, the reasons therefor;

(c) the number of chain snatching cases reported during 1992 and how do these compare with the proceeding three years; and

(d) the steps taken to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir. There has been an increase in chain snatching cases in the Capital.

(b) the reasons include rapid urbanisation, increase in population, vehicular traffic and influx of migrants.

(c) The number of chain snatching cases reported during the period from 1.1.92 to 15.11.92. and its corresponding period of last three years is as under:-

Year	No. of cases
1969	139
1990	114
1991	188
1992	228

(d) Among the measures taken are increased patrolling; posting of pickets at strategic points; strengthening of intelligence; surprise checking of vehicles and increased surveillance etc.

Investment of Funds in Foreign banks By ONGC

583. SHRI MOHAN RAWALE;
SHRI NITISH KUMAR:

DR. MAHADEEPAK SINGH
SHAKYA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the ONGC has violated the provisions of the ONGC Act by investing its surplus funds in foreign banks as reported in the Indian Express of July 17, 1992;

(b) if so, the facts and details in this regard;

(c) the reaction of the Government thereto; and

(d) the corrective steps the Government propose to take in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) (a) According to ONGC, it has not invested any of its surplus funds in violation of provisions of the ONGC Act.

(b) to (d). Do not arise.

Import of Crude Oil From Russia

584. SHRI SANAT KUMAR MANDAL:
DR. D. VENKATESWARA RAO:
DR. G.L. KANAUJIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a five member official delegation had gone to Moscow in September last to remove bottlenecks in the way of Russia supplying its committed Quantum of crude oil to India during the current financial year;

(b) if so, the out come of the discussions held there;

(c) the quantity of oil expected from